

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 22/82-ALC4/2009 MEETING DATE : 25.08.2009

The Meeting No.22/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 25.08.2009 was actually held on **02.09.2009** under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No. A-110	M/s Shree Ganesh Remedies Pvt. Ltd.
Norms Committee Meeting No. 20/10	File No. 01/82/050/00243/AM08
Meeting Date 04.08.2009	RAF No. 34/24/040/00166/AM07
Adv. Lic. No. 3410018711 dated 03.05.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.	

1	Case No.:12/22/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00469/AM10/	RLA File :04/24/040/00308/AM09/	Lic.No/Date:0410103806 09.04.2009	Defer Date:29.09.2009
	Decision :Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:6/22/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00463/AM10/	RLA File :22/24/040/00076/AM09/	Lic.No/Date:2210008911 11.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

3	Case No.:23/22/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00480/AM10/	RLA File :09/24/040/00058/AM10/	Lic.No/Date:0910037940 19.05.2009	Defer Date:29.09.2009

	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.
--	--

4	Case No.:13/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00470/AM10/	RLA File :03/94/040/00106/AM10/	Lic.No/Date:0310520654 21.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DIPP.			

5	Case No.:31/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00488/AM10/	RLA File :03/94/040/00064/AM10/	Lic.No/Date:0310520973 22.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DIPP.			

6	Case No.:26/22/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Approved
	HQ File :01/82/050/00483/AM10/	RLA File :03/94/040/01021/AM09/	Lic.No/Date:0310521565 27.05.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/11/2008/Ch.II dated 27.04.2009 , decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	2-Coumaranone 30% in Acetic Anhydride 70%	1 Kg.	1.	Ortho Chloro Benzyl Cyanide
			2.	Caustic Soda Flakes
			3.	Toluene
	RA concerned may take further necessary action as per above decision of NC.			

7	Case No.:14/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00471/AM10/	RLA File :03/94/040/00181/AM10/	Lic.No/Date:0310522633 04.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DIPP.			

8	Case No.:30/22/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00487/AM10/	RLA File :08/24/040/00035/AM10/	Lic.No/Date:0810080484	Defer

		05.06.2009	Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

9	Case No.:31/14/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00201/AM10/	RLA File :09/24/040/00394/AM09/	Lic.No/Date:0910038172 12.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

10	Case No.:16/22/82-ALC4/2009	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00473/AM10/	RLA File :03/94/040/00203/AM10/	Lic.No/Date:0310524147 15.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

11	Case No.:46/14/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00216/AM10/	RLA File :08/24/040/00057/AM10/	Lic.No/Date:0810080767 16.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

12	Case No.:50/14/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00220/AM10/	RLA File :03/95/040/00163/AM10/	Lic.No/Date:0310524509 17.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

13	Case No.:15/22/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00472/AM10/	RLA File :03/94/040/00205/AM10/	Lic.No/Date:0310524679 18.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

14	Case No.:18/22/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred

	HQ File :01/82/050/00475/AM10/	RLA File :09/24/040/00083/AM10/	Lic.No/Date:0910038317 22.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

15	Case No.:17/22/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00474/AM10/	RLA File :03/94/040/00250/AM10/	Lic.No/Date:0310525568 24.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

16	Case No.:19/22/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00476/AM10/	RLA File :09/24/040/00090/AM10/	Lic.No/Date:0910038361 25.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

17	Case No.:22/22/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00479/AM10/	RLA File :09/24/040/00099/AM10/	Lic.No/Date:0910038364 25.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

18	Case No.:20/22/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00477/AM10/	RLA File :09/24/040/00115/AM10/	Lic.No/Date:0910038406 02.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

19	Case No.:21/22/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00478/AM10/	RLA File :09/24/040/00114/AM10/	Lic.No/Date:0910038407 02.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

20	Case No.:24/22/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case
----	-----------------------------	--	--	-------------

	HQ File :01/82/050/00481/AM10/	RLA File :08/24/040/00089/AM10/	Lic.No/Date:0810081376 10.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

21	Case No.:25/22/82-ALC4/2009	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00482/AM10/	RLA File :08/24/040/00056/AM10/	Lic.No/Date:0810081372 10.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

22	Case No.:28/22/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00485/AM10/	RLA File :03/94/040/00254/AM10/	Lic.No/Date:0310528367 10.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:5/22/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00462/AM10/	RLA File :22/24/040/00016/AM10/	Lic.No/Date:2210009103 15.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:27/22/82-ALC4/2009	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00484/AM10/	RLA File :03/94/040/01137/AM09/	Lic.No/Date:0310529091 16.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:29/22/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00486/AM10/	RLA File :08/24/040/00085/AM10/	Lic.No/Date:0810081548 17.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:32/22/82-ALC4/2009	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:22/82-ALC4/2009	Status:Case
----	-----------------------------	--	------------------------------	-------------

			25.08.2009	Deferred
	HQ File :01/82/050/00489/AM10/	RLA File :07/24/040/00165/AM10/	Lic.No/Date:0710066086 21.07.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.				

27	Case No.:10/22/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00467/AM10/	RLA File :34/24/040/00051/AM10/	Lic.No/Date:3410024758 28.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

28	Case No.:7/22/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00464/AM10/	RLA File :09/24/040/00136/AM10/	Lic.No/Date:0910038741 30.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:1/22/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00458/AM10/	RLA File :03/94/040/00424/AM10/	Lic.No/Date:0310533727 13.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

30

Case No.:3/22/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Approved	
HQ File :01/82/050/00460/AM10/	RLA File :03/94/040/00388/AM10/	Lic.No/Date:0310533791 13.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/11/2008/Ch.II dated 27.04.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Coumaranone 30% in Acetic Anhydride 70%	1 Kg.	1.	Ortho Chloro Benzyl Cyanide	0.666 kg
		2.	Caustic Soda Flakes	1.150 kg
		3.	Toluene	0.266 kg
RA concerned may take further necessary action as per above decision of NC.				

31	Case No.:2/22/82-ALC4/2009	Party Name:TTK LIG LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Approved										
	HQ File :01/82/050/00459/AM10/	RLA File :04/24/040/00107/AM10/	Lic.No/Date:0410106875 14.08.2009											
Decision : Committee considered case as per agenda for ratification of norms and in light of earlier decision taken in 17/82 meeting held on 22.07.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-														
<table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base</td><td>1 Kg.</td><td>1.</td><td>Benzocaine USP/EP Chemical</td><td>0.07875 kg</td></tr> </tbody> </table>					Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base	1 Kg.	1.	Benzocaine USP/EP Chemical	0.07875 kg
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed										
Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base	1 Kg.	1.	Benzocaine USP/EP Chemical	0.07875 kg										
RA concerned may take further necessary action as per above decision of NC.														

32	Case No.:4/22/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00461/AM10/	RLA File :03/95/040/00293/AM10/	Lic.No/Date:0310533940 18.08.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.				

33	Case No.:11/22/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00468/AM10/	RLA File :31/24/040/00091/AM10/	Lic.No/Date:3110039626 19.08.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.				

34	Case No.:8/22/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00465/AM10/	RLA File :09/24/040/00172/AM10/	Lic.No/Date:0910039049 19.08.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.				

35	Case No.:9/22/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Approved
			Lic.No/Date:0310534273	

HQ File :01/82/050/00466/AM10/	RLA File :03/95/040/00309/AM10/	19.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/40/2009-PI-III dated 01.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Azithromycin Monohydrate	1 Kg.	1.	Acetic Acid	0.40 kg
		2.	Acetone	7.267 kg
		3.	Chloroform	0.173 kg
		4.	Formic Acid	0.178 kg
		5.	Methanol	3.070 kg
		6.	Methylene Chloride	3.173 kg
		7.	Tri Ethyl Amine	0.512 kg
		8.	Erythromycin Base	1.975 kg
RA concerned may take further necessary action as per above decision of NC.				

36	Case No.:33/22/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00490/AM10/	RLA File :03/95/040/00310/AM10/	Lic.No/Date:0310534394 20.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

37	Case No.:34/22/82-ALC4/2009	Party Name:B. BRAUN MEDICAL (INDIA) PVT. LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00491/AM10/	RLA File :04/24/040/00103/AM10/	Lic.No/Date:0410107095 21.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DIPP.			

38	Case No.:35/22/82-ALC4/2009	Party Name:B. BRAUN MEDICAL (INDIA) PVT. LTD	Meet No/Date:22/82-ALC4/2009 25.08.2009	Status:Case Deferred
	HQ File :01/82/050/00492/AM10/	RLA File :04/24/040/00104/AM10/	Lic.No/Date:0410107097 21.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DIPP.			

